

However, in order to insulate the common man from the impact of rise in international oil prices and the domestic inflationary conditions, the Government continues to modulate the Retail Selling Price (RSP) of Diesel (partially) among other petroleum products. Based on the Refinery Gate Price effective 16.02.2013, the OMCs are currently incurring under-recovery of Rs. 10.27 per litre on sale of Diesel.

(c) to (f) The Government has received representations from various State Government including State Government of Kerala highlighting the difficulties being faced by the State Transport Undertakings (STUs) on purchase of Diesel at non-subsidized market determined price. It is within the domain of the State Governments to provide appropriate relief to the State Transport Undertakings (STUs).

The primary objective behind the pricing reforms undertaken by the Government is the growing imperative for fiscal consolidation, the need for reducing the subsidy burden on petroleum products so as to allocate more funds to social sector schemes for the common man and for ensuring country's energy security in the long-term.

Liberty to oil companies to fix diesel price

*38. SHRI RAM KRIPAL YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has given liberty to oil companies to fix prices of diesel on their own; and

(b) if so, the details of guidelines to be adopted for fixing the price of diesel every month?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) to (b) Pursuant to the decision taken by the Cabinet Committee on Political Affairs (CCPA) in its meeting held on 17th January 2013, the Government has authorized the Public Sector Oil Marketing Companies (OMCs) to (a) increase the retail selling price of Diesel in the range of 40 paise to 50 paise per litre per month (excluding VAT as applicable in different State/Union Territories) until further orders; and (b) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price with immediate effect. OMCs will not be eligible to any subsidy on such direct sale of Diesel to bulk consumers.

Accordingly, OMCs have increased the price of Diesel for retail consumers in the range of 43 paise to 45 paise per litre (excluding VAT) on 18th January, 2013 and in the range of 45 paise to 47 paise per litre (excluding VAT) on 16th February, 2013 and implemented the decision to sell Diesel to bulk consumers at non-subsidized market determined price effective 18.01.2013. However, the OMCs are still incurring under recovery of Rs. 10.27 per litre on sale of Diesel to retail consumers, as per the Refinery Gate Price effective 16th February, 2013.

Investment by FIIs in infrastructure sector

*39. SHRI HUSAIN DALWAI: Will the Minister of FINANCE be pleased to state:

(a) the details of investment made by the Foreign Institutional Investors (FIIs), sector-wise, during the last three years;

(b) whether there has been increased investment by FIIs in the stock market as well as in the real estate business;

(c) if so, the details thereof and the reasons therefor; and

(d) how Government proposes to divert FII investment to the infrastructure sector?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Data on sector wise net investments made by Foreign Institutional Investors (FIIs) is available with SEBI since January 2012. Accordingly, the details of sectoral investments by FIIs (equity and debt) for the period January 2012 to December 2012 are given in Statement (*See* below).

The details of investments (equity and debt) made by FIIs for the last 3 calendar years are give below:

| Investment in INR crores | | | |
|--------------------------|----------|--------|----------|
| Calendar year | Equity | Debt | Total |
| 2010 | 1,33,266 | 46,408 | 1,79,675 |
| 2011 | -2,714 | 42,067 | 39,353 |
| 2012 | 1,27,736 | 34,989 | 1,63,350 |